

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 113

CP (IB) No. 291/Chd/Pb/2020

**IN THE MATTER OF:**

Edelweiss asset reconstruction  
company limited through mr. Nitin Jain

...Petitioner

Vs

Satish Soin

...Respondent

**Under Section:** 95 (1), IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 13.06.2024.

16.05.2024

Pooja

-Sd/-  
Court Officer